

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> May, 2023

**No. HC.V-13/2014/387 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(1A) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Purna Prasad Upadhaya, Deputy Registrar**, temporarily and until further orders, as **Joint Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 16900/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Sailendra Choudhury, Joint Registrar, retired on attaining the age of superannuation.

By order,

sd/-

**REGISTRAR (ESTABLISHMENT)**

**Memo No. HC.V-13/2014/ 387 A /Estt. #**

**Dated 25.5.2023**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
12. Sri Purna Prasad Upadhaya, Deputy Registrar, Gauhati High Court, Guwahati.
13. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload the aforesaid notification in the High Court website.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
18. The Court Manager, Gauhati High Court, Guwahati.
19. The Treasury Officer, Kamrup Treasury, Guwahati.
20. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. The Chief Security Officer, Gauhati High Court, Guwahati
24. The CA to the Registrar General, Gauhati High Court, Guwahati.
25. The Order/Personal File.

  
25/05/2023  
**REGISTRAR (ESTABLISHMENT)**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> May, 2023

**No. HC.V-13/2014/388 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Smt. Madhu Chanda Das, Assistant Registrar**, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice Sri P.P. Upadhaya, Deputy Registrar, promoted to the post of Joint Registrar.

By order,

  
**REGISTRAR (ESTABLISHMENT)**

**Memo No. HC.V-13/2014/ 388 A /Estt. # Dated 25.5.2023**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. Smt. Madhu Chanda Das, Assistant Registrar, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload the aforesaid notification in the High Court website.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
18. The Court Manager, Gauhati High Court, Guwahati.
19. The Treasury Officer, Kamrup Treasury, Guwahati.
20. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. The Chief Security Officer, Gauhati High Court, Guwahati
24. The CA to the Registrar General, Gauhati High Court, Guwahati.
25. The Order/Personal File.

  
**REGISTRAR (ESTABLISHMENT)**

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(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> May, 2023

**No. HC.V-13/2014/ 389 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(3) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Hari Nath Paul, Senior Private Secretary**, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Smt. Madhu Chanda Das, Assistant Registrar, promoted to the post of Deputy Registrar.

By order,

sd/-  
**REGISTRAR (ESTABLISHMENT)**

**Memo No. HC.V-13/2014/ 389A /Estt. # Dated 25.5.2023**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
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4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
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16. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
17. The Court Manager, Gauhati High Court, Guwahati.
18. Sri Hari Nath Paul, Sr. Private Secretary, Gauhati High Court, Guwahati
19. The Treasury Officer, Kamrup Treasury, Guwahati.
20. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
21. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. The Chief Security Officer, Gauhati High Court, Guwahati
24. The CA to the Registrar General, Gauhati High Court, Guwahati.
25. The Order/Personal File.

  
**REGISTRAR (ESTABLISHMENT)**